NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/187/ (IB)/2017

NAME OF THE PETITIONER(S)

: VENTUREAST PROACTIVE FUND LLC

NAME OF THE RESPONDENT(S)

: LATTICE BRIDGE INFOTECH PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

D GORAJ C

for Iyer 8 Thomas

Council for Petitioner

VI

2. SRI VARSHINE

For V. Haher F ANDCIALL

Council for Lepondent

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ORDER

Counsels for both the parties are present. Counsel for the Respondent submitted a memo giving a proposal for acquiring the shares of the Petitioner along with the Minutes of EOGM. Counsel for the Petitioner is directed to give response on the memo filed by the next date of hearing. Put up on 28.11.2017 at 10.30 A.M.

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MEMBER (TECHNICAL) ghk

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MEMBER (JUDICIAL)